

In the National Company Law Tribunal, Jaipur

Appeal. No. 633(ND)/2018

SECTION OF THE COMPANIES ACT, 2013: 252 (3)

In the matter of:

**M/s Congent Training Research Development Consultants Pvt. Ltd.
.....Appellant**

VS.

**M/s ROC
.....Respondent**

Order delivered on 13.7.2018

Coram: Shiv Ram Bairwa, Registrar

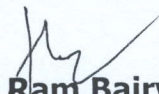
For Appellant (s) : Shri Abhishek Goswami, PCS

For Respondent(s) : Non-Appeared

ORDER

Pursuant to notification no. S.O. 3145 (E) dated 28th June, 2018 issued by Ministry of Corporate Affairs, Government of India. The matter has been transferred from NCLT, New Delhi to NCLT Jaipur.

With the consent of the party(s) the matter shall be listed before the Hon'ble Jaipur Bench, NCLT on 02.08.2018


**(Shiv Ram Bairwa)
Registrar**